

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF VALECHA LM TOLL PRIVATE LIMITED
(IN LIQUIDATION)

SR. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Valecha LM Toll Private Limited (in liquidation)
2.	Date of incorporation of corporate debtor	April 22, 2010
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN.: U74900MH2010PTC202289
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. off.: Valecha Chambers, 4 th Floor New Link Road, Andheri (W), Andheri (W) Mumbai – 400 053. The corporate debtor conducts material business operations at: Village Durjanpura, Post Khedi, Manpur Lebad Road, Tehsil Mhow District Indore Madhya Pradesh 453661.
6.	Date of closure of Insolvency Resolution Process	December 27, 2019 (being 270 th day from insolvency commencement date)
7.	Liquidation commencement date of corporate debtor	October 27, 2020, being date of liquidation order
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Udayraj Patwardhan Reg No.: IBBI/IPA-001/IP-P00024/2016-17/10057
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Address: Sumedha Management Solutions Private Limited, C703, Marathon Innova, Off Ganapatrao Kadam Marg, Lower Parel West, Mumbai, Maharashtra, 400013. Reg Email Id: udayraj_patwardhan@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the liquidator	Process specific address for correspondence: Physical address: Sumedha Management Solutions Private Limited, 809-810, B-Wing, 8 th floor, Trade World, Kamala Mills Compound, Lower Parel (West), Mumbai 400013. Email Id: vlmtpl@sumedhamanagement.com
11.	Last date for submission of claims	November 26, 2020

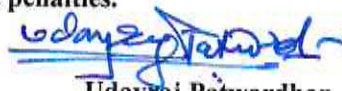
Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Valecha LM Toll Private Limited (in liquidation) vide order no. MA 171/MB/2020 IN C.P. (IB) No. 2498/2018 dated October 27, 2020.

The stakeholders of Valecha LM Toll Private Limited (in liquidation) are hereby called upon to submit their claims with proof on or before November 26, 2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: October 31, 2020
Place: Mumbai


Udayraj Patwardhan
Liquidator of Valecha LM Toll Private Limited
(in liquidation)

